

**Government of Jammu and Kashmir,
Finance Department (Codes Division),
Civil Secretariat Jammu/Srinagar.**

Notification,

Srinagar, the 12th of December, 2022

S.O. 675 .-In exercise of the powers conferred under section 67 of Jammu and Kashmir Reorganization Act 2019, the Lieutenant Governor Union Territory of Jammu and Kashmir is pleased to delegate his Financial Powers to accord Administrative Approval for execution of works, the expenditure of which is to be met out of own resources of Panchayats, to Gram Panchayats, Block Samitis and Zila Parishads to the extent as indicated:-

S.No.	Nature of Power	To whom delegated	Extent	Remarks
01.	To accord Administrative Approval	Zila Parishad	Upto Rs. 1.00 Crore	Subject to the condition: 1. Funds are available. 2. GFR-2017 shall be followed. 3. There shall be no distinction between capital and revenue expenditure. 4. For works beyond 1.00 Crore, SO-15 dated 09.01.2020 shall be followed.
		Block Samiti	Upto Rs. 20.00 lakhs	
		Gram Panchayat	Upto Rs. 5.00 lakhs	

By Order of the Lieutenant Governor.

**Sd/-
(Nitu Gupta), JKAS,
Secretary,
Finance Department.**

No. FD-Code/170/2022-03

Dated: 12 .12.2022

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.

B

(Signature)

(i)

2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners(Additional Chief Secretaries).
4. Director General of Police, J&K.
5. Principal Secretary to the Hon'ble Lieutenant Governor
6. All Principal Secretaries to Government.
7. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
9. Chief Electoral Officer, J&K.
10. All Commissioner/ Secretaries to Government.
11. Divisional Commissioner Kashmir/ Jammu.
12. Chairperson, J&K Special Tribunal.
13. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
14. Registrar General, J&K High Court Srinagar/Jammu.
15. Director Anti Corruption Bureau, J&K.
16. Director General, Audit and Inspections.
17. Director General, Budget Division J&K.
18. Director General Accounts and Treasuries.
19. Director General, Local Fund and Pension, J&K..
20. Director General Funds Organization.
21. Director Information J&K.
22. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
23. Secretary J&K Public Service Commission.
24. All District Development Commissioners.
25. Secretary, J&K Legislative Assembly.
26. Director Accounts & Treasuries Kashmir/ Jammu.
27. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
28. All Directors of Finance/Financial Advisors & CAOs.
29. Principal Accountancy Training School Srinagar.
30. Joint Director, J&K Funds Organization Srinagar/Jammu.
31. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
32. All Treasury Officers.
33. Private Secretary to Hon'ble Advisors (B).
34. Private Secretary to Chief Secretary.
35. PA to Secretary Finance Department.
36. I/C website, FD (www.jakfinance.nic.in).
37. I/C website, GAD (www.jkgad.nic.in).
38. Government Order File (W2scs).


(Sonika Arora)
Deputy Director (Codes),
Finance Department.



(ii)